

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 159 of 2011

Monday, this the 11th day of April, 2011

CORAM:

Hon'ble Ms.K.Noorjehan, Administrative Member
Hon'ble Mr.AK Bhardwaj, Judicial Member

Mr.K.K Damodaran, S/o Kunjan
aged 59 years, Retired Driver Grade I
752 TPT Coy ASC CIV GT Pune -1
Residing at Karuparambil House Thiroor
Mulankunnathukavu, Thrissur – 680 581

..... **Applicant**

(By Advocate – Mr.P.A Kumaran)

V e r s u s

1. Union of India represented by
Secretary to the Government of India
Ministry of Defense
New Delhi – 1
2. The Principal Controller of Defence Accounts (Pension)
Dropudi ghat, Allahabad – 14
3. The Officer Commanding 752 TPT Coy (Civil)
General Transport, Pune – 1
4. The Branch Manager
Canara Bank
Mulankunnathukavu
Thrissur – 680 581

..... **Respondents**

**(By Advocate – Mr.Sunil Jacob Jose, SCGSC for R1-3 &
Mr.N Santhosh for R4)**

This application having been heard on 11.04.2011, the Tribunal delivered the following on the same day.

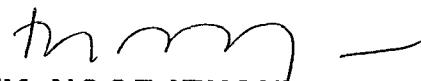
O R D E R

By Hon'ble Ms.K Noorjehan, Administrative Member

The applicant has filed this Original Application aggrieved by the non-payment of fixed medical allowance. When the case came up for hearing today, the 4th respondent, the disbursing bank has produced a statement, wherein it is stated in paragraph 4 that an amount of Rs.17,100 has been credited to the applicant's bank account. The applicant stated that he is satisfied with the action taken by the respondents. As nothing survives in this Original Application, it is closed. Ordered accordingly.

(Dated this the 11th day of April, 2011)


(A.K. BHARDWAJ)
JUDICIAL MEMBER


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER

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